

# TRADE MARKS REGISTRY

AHMEDABAD

## OPPOSITION HEARING LIST FOR THE MONTH OF JANUARY-2014

### DATE OF HEARING 06.01.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	791974/05	Opp. No. AMD-170798	M/s. Indchemic Health Specialities Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	791973/05	Opp. No. AMD-174955	M/s. Aristo Pharmaceuticals Limited, Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

### DATE OF HEARING 07.01.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	855978/05	Opp. No. AMD-163028	M/s. Vetsfarma Ltd., Jalandhar / M/s. Bajaj Registration Service, Jalandhar  V/S  M/s. Alembic Ltd., Baroda / M/s. Nanavati	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Associates, Ahmedabad			
2.	742111/29	Opp. No. AMD-92429	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  Mr. Gordhanbhai Govindji Chevdawala, Rajkot / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 08.01.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	798548/05	Opp. No. AMD-709862	M/s. Sun Pharmaceutical Industries Ltd., Mumbai  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	795300/03	Opp. No. AMD-163365	M/s. Tanishq India Limited, Bangalore / Mr. V. Gopalkrishna, Bangalore  V/S  M/s. Arihant Processors, Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 09.01.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
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1.	791233/32	Opp. No. AMD-191295	M/s. Asal Lari Lappa Cold Drink House, Vadodara / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Larilappa Colddrink, Baroda / M/s. H. K. Acharya & Company, Ahmedabad.	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	851052/30	Opp. No. AMD-257766	M/s. R. M. Food, Ahmedabad  V/S  M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 10.01.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	581202/05	Opp. No. AMD-186135	M/s. Combat Drugs Ltd., Hyderabad / M/s. Rao & Rao, Secunderabad  V/S  M/s. Paras Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	791444/29	Rect. No. AMD-246531	M/s. Raj Oil Mills, Mumbai / M/s. Kayser & Co., Mumbai  V/S  M/s. Rajmoti Industries, Rajkot / M/s. Union Trade Mark Company, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 20.01.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	632905/03	Opp. No. AMD-207230	M/s. Jugmug Soap & Chemical Works, Kolkata / M/s. Shukla Trade Mark Company, Kolkata  V/S  M/s. Shilpa Products, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Bombay / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Navjivan Roller Flour & Pulse Mills Ltd., Dahod / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 21.01.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Maheshwari Industries Pvt. Ltd. Ganganagar / M/s. Taj Trade Mark Agency, Agra	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1985340/16	Opp. No. AMD-801239	Mr. P. K. Arora, Advocate, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

3.	1619434/03	Opp. No. AMD-747096	M/s. Taj Trade Mark Pvt. Ltd., Agra	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	790389/21	Opp. No. AMD-206896	M/s. Marc Enterprises Pvt. Ltd., Delhi / M/s. Delhi Registration Service, New Delhi  V/S  M/s. Mudrika Ceramics India Ltd., Baroda / M/s. Y. J. Trivedi & Company, Ahmedabad	03.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 22.01.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2203407/06	Opp. No. AMD-797852	Mr. Jayesh K. Thakar, Advocate, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1988124/06	Opp. No. AMD-797607	Mr. Jayesh K. Thakar, Advocate, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	605718/34	Opp. No. AMD-226554	M/s. Sable Waghire & Co., Maharashtra / M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Bombay  V/S  Mr. Ram Narayan Ram Pratap Khatri, Beawar / M/s. Delhi Registration Service, Delhi	02.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 23.01.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
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1.	1974825/29	Opp. No. AMD-794817	M/s. Trade Registration Services, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1997904/05	Opp. No. AMD-799044	Mr. Sushant Singh, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	720735/30	Opp. No. AMD-208172	M/s. Nirma Limited, Ahmedabad / M/s. Y. J. Trivedi & Company, Ahmedabad  V/S  M/s. Patel Salt & Marine Chemicals Private Limited, Bhavnagar / M/s. R. K. Dewan & Company, Mumbai	02.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 24.01.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2148092/05	Opp. No. AMD-795960	M/s. VHB Life Sciences Limited, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1866861/05	Opp. No. AMD-795318	M/s. VHB Life Sciences Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	846799/30	Opp. No. AMD-190566	M/s. D. P. Ahuja & Co., Calcutta  V/S  M/s. Kent Food Industries, Ahmedabad / M/s. A. R. Shah & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I P

**DATE OF HEARING 27.01.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1912115/16	Opp. No. AMD-793089	M/s. Bhansali & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1970330/30	Opp. No. AMD-796260	M/s. Tamy Paul Mampilly, Kochi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	396750/30	Opp. No. AMD-41	M/s. Anand & Anand, New Delhi  V/S  M/s. Hotel Hilltone Pvt. Ltd., Sirohi / M/s. Indus, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & IP

**DATE OF HEARING 28.01.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	627550/30	Opp. No. AMD-62136	M/s. Krishna & Saurastri, Mumbai  V/S  M/s. Swan Sweets Pvt. Ltd., Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	627550/30	Opp. No. AMD-62313	M/s. Leo Foods, Hyderabad / M/s. Rao & Rao, Secundrabad  V/S  M/s. Swan Sweets Pvt. Ltd., Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 29.01.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	534183/06	Opp. No. AMD-799	M/s. Surya Roshni Ltd. Delhi / M/s. Indian Trade Marks Company, Delhi  V/S  M/s. Sunrise Industries, Jamnagar / M/s. Fatehchand C. Shah & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	482944/34	Opp. No. AMD-1068	M/s. Gordhan Company, Beawar / M/s. The Acme Company, New Delhi  V/S  Mr. Vardi Chand Ramesh Chand Kodiya, Udaipur / Mr. Parkash Javaria, Udaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	482944/34	Opp. No. AMD-1064	M/s. Mahasugandhi Snuff Works, Sihor / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  Mr. Vardi Chand Ramesh Chand Kodiya, Udaipur / Mr. Parkash Javaria, Udaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on IP

**DATE OF HEARING 30.01.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	857053/25	Opp. No. AMD-247928	M/s. Lall & Sethi, New Delhi  V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	



			M/s. See Wears Pvt. Ltd., Ahmedabad / M/s. Dave Registration Service, Bhavnagar			
2.	895357/08	Opp. No. AMD-124500	Mr. Hemant Singh, New Delhi  V/S  M/s. Yogi Trades, Rajkot / M/s. Harikishan Mody & Associates, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

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